## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.12/ 2017	-	Admission	241, 242, 97 & 98	Satish Keshava Murthy & Others Vs Auin Research & Development Pvt. Ltd., & Others.

NAME (IN CAPITAL) SL.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NO.

PCS for petitioner is present. He reported that he has filed one petition for amendment to delete the name of R-3 from the array of respondents. Registry is directed to check and put up note.

List it on 03.08.2017.

MEMBER (J)

MEMBER (T)